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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 6/4/2018**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER : CA/6/IB/2018
PETITION NUMBER : CP/540/IB/2017
NAME OF THE PETITIONER(S) : KotakMahindra Bank Ltd
NAME OF THE RESPONDENT(S) : Lakshmi Vilas Bank Ltd & 1
UNDER SECTION : 47**

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

① Arth.R for (K. Haroj Mohan)	Counsel for Applicant KOTAK MAHINDRA BANK	Arth.R
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ORDER

Counsels representing both the parties are present. They prayed for time to make submissions. Time is enlarged at request. Put up on 10.04.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)